

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.84/2016
RT CA(CAA) NO.139/Chd/Hry/2017**

In the matter of:

Scheme of Amalgamation between:

Jindal Agrocorp Pvt. Ltd.

Transferor/Petitioner Company No.1

AND

Ravindra Tubes Private Limited

Transferee/Petitioner Company No.2

Present: Mr. Atul V. Sood and Mr. Vikas Garg, Advocates
for petitioner-companies.
Mr. D.K. Singh, Official Liquidator.

No time left. The matter is adjourned for arguments to 06.07.2017.

— Sd/ —
(Justice R.P. Nagrath)
Member(Judicial)

May 29, 2017
arora